

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/291(CHE)/2024

PETITION NUMBER : CP/IB/26/2020

**NAME OF THE PETITIONER : S Kannan, (Liquidator)
M/s. SR Mediservices Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Reg 15 of IBBI , Reg 2016 r/w Rule 11 of
NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. V. Manivannan for the Applicant.

This IA has been filed to taken on record 3rd Progress Report for the period October 2023 to December 2023.

Report is taken on record subject to all just exceptions and the **IA is disposed off.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)